

**ORDER**

As per directions contained in order dated 29.04.2020, letter No. 18/Spl./RG/Misc. dated 08.05.2020, order bearing No. 35/RG/Spl./Misc. dated 27.08.2020 & 39/RG/Spl./Misc. dated 29.09.2020, letter No. 42/RG/Spl./Misc. dated 09.10.2020 and in continuation of all pervious orders of this office with regard to duty roster of Judicial Officers during the pandemic COVID-19, the following Judicial Officers, on rotation basis, shall perform duty in Sonipat Sessions Division from 02.01.2021 to 31.01.2021 as per roster mentioned below against each, and shall work from home during the remaining period including working Saturdays. The other instructions of all previous orders shall remain unchanged.

Sr. No.	Name of the Judicial Officers with designation	Duty Period
1	Sh. Y.S. Rathor, D&SJ, Sonipat	04.01.2021, 05.01.2021, 08.01.2021, 11.01.2021, 14.01.2021, 15.01.2021, 21.01.2021, 25.01.2021, 29.01.2021.
2	Sh. Desh Raj Chalia, AD&SJ, Sonipat	
3	Sh. Rajesh Sharma, AD&SJ, Sonipat	
4	Sh. Rahul Bishnoi, AD&SJ, Sonipat	
5	Sh. Ashwani Kumar, AD&SJ, Sonipat	06.01.2021, 07.01.2021, 12.01.2021, 13.01.2021, 18.01.2021, 19.01.2021, 22.01.2021, 27.01.2021, 28.01.2021.
6	Sh. Devinder Singh, AD&SJ, Sonipat	
7	Sh. Rajesh Gupta, AD&SJ, Sonipat	
8	Dr. Parminder Kaur, AD&SJ, Sonipat	
9	Sh. Saurabh Gupta, CJ (SD)/ACJM, Sonipat	04.01.2021, 06.01.2021, 08.01.2021, 11.01.2021, 12.01.2021, 13.01.2021, 15.01.2021, 18.01.2021, 19.01.2021, 21.01.2021, 23.01.2021, 27.01.2021, 29.01.2021.
10	Ms. Manvika Yadav, ACJ (SD)/JMIC, Sonipat	04.01.2021, 05.01.2021, 07.01.2021, 11.01.2021, 13.01.2021, 14.01.2021, 18.01.2021, 21.01.2021, 22.01.2021, 25.01.2021, 27.01.2021, 28.01.2021.
11	Sh. Ashok Kumar, CJ (JD)/JMIC, Sonipat	03.01.2021, 05.01.2021, 06.01.2021, 08.01.2021, 11.01.2021, 12.01.2021, 14.01.2021, 16.01.2021, 19.01.2021, 22.01.2021, 25.01.2021, 28.01.2021, 29.01.2021, 31.01.2021.
12	Sh. Vinay Kakran, CJ (JD)/JMIC, Sonipat	04.01.2021, 06.01.2021, 07.01.2021, 09.01.2021, 13.01.2021, 15.01.2021, 18.01.2021, 20.01.2021, 22.01.2021, 25.01.2021, 27.01.2021, 29.01.2021, 30.01.2021.

13	Ms. Harsha Sharma, CJ (JD)/JMIC, Sonipat	02.01.2021, 05.01.2021, 07.01.2021, 08.01.2021, 10.01.2021, 12.01.2021, 14.01.2021, 15.01.2021, 17.01.2021, 19.01.2021, 21.01.2021, 24.01.2021, 26.01.2021, 28.01.2021.
14	Sh. Sachin Yadav, ACJ (SD)/SDJM, Gohana	02.01.2021, 04.01.2021, 06.01.2021, 08.01.2021, 10.01.2021, 12.01.2021, 14.01.2021, 16.01.2021, 18.01.2021, 20.01.2021, 22.01.2021, 24.01.2021, 26.01.2021, 28.01.2021, 30.01.2021.
15	Ms. Vinti, CJ (JD)/JMIC, Gohana	03.01.2021, 05.01.2021, 07.01.2021, 09.01.2021, 11.01.2021, 13.01.2021, 15.01.2021, 17.01.2021, 19.01.2021, 21.01.2021, 23.01.2021, 25.01.2021, 27.01.2021, 29.01.2021, 31.01.2021.
16	Ms. Jogindri, ACJ (SD)/SDJM, Kharkhoda	02.01.2021 to 31.01.2021.
17	Sh. Vishal, ACJ (SD)/SDJM, Ganaur	02.01.2021 to 31.01.2021.


The urgent work of the Family Courts functioning in Sonipat Sessions Division during the aforesaid period shall be attended at Sonipat by both the Presiding Officers of Family Courts, as under:-

Sr. No.	Name of the Judicial Officers with designation	Duty Period
1	Sh. Sanjeev Jindal, Principal Judge, Family Court, Sonipat	04.01.2021 to 08.01.2021, 18.01.2021, 19.01.2021, 21.01.2021 & 22.01.2021.
2	Ms. Sonika, Additional Principal Judge, Family Court, Sonipat	11.01.2021 to 15.01.2021, 25.01.2021, 27.01.2021 to 29.01.2021.

It is pertinent to mention here that the urgent work in the absence of Ms. Manvika Yadav, ACJ (SD)-cum-PM, JJB, Sonipat, after 05:00 p.m. on each day of her duty shall be dealt with by the next senior Magistrate-on-Duty.

A copy of this order be uploaded on the website of this office for general information of the Advocates as well as litigants.

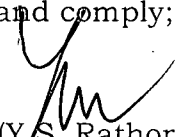
All concerned be informed accordingly.

  
(Y.S. Rathor)  
District and Sessions Judge,  
Sonipat. 24-12-2020

Endst. No. 9469 / Dated 24/12/20

Copy forwarded to:-

1. Registrar General, Punjab and Haryana, High Court, Chandigarh, for information.
2. All the Judicial Officers posted in Sonipat Sessions Division,;
3. Deputy Commissioner, Sonipat;
4. Superintendent of Police, Sonipat;
5. District Attorney, Sonipat;
6. Presidents, Bar Association, Sonipat, Gohana, Ganaur and Kharkhoda;
7. Superintendent Grade-II (Judicial) of this office;
8. Statistical Assistant of this office;
9. System Officer/Computer Clerk to note and comply; for information and necessary action.

  
(Y.S. Rathor)  
District and Sessions Judge,  
Sonipat. 24-12-2020